

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2018

ORDER NO. 253 OF 2018

Hon'ble President is pleased to order the following sitting commencing from **03/12/2018 to 04/01/2019** for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	From 03/12/2018 to 11/12/2018	Chamber Work
	From 17/12/2018 to 21/12/2018	Chamber Work
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 12/12/2018 to 14/12/2018	Service Tax Division Bench matters.
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 24/12/2018 to 04/01/2019	Service Tax Division Bench matters.
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri C. L. Mahar, Member (Technical)	From 03/12/2018 to 11/12/2018	Custom, Excise and Service Tax Division Bench matters.
	From 12/12/2018 to 14/12/2018	Custom and Excise Division Bench matters.
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 17/12/2018 to 04/01/2019	Custom and Excise Division Bench matters.
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 17/12/2018 to 21/12/2018	Service Tax Division Bench Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 03/12/2018 to 14/12/2018	Single Member Matters.
	From 24/12/2018 to 04/01/2019	Single Member Matters.

Note:


- Whenever any Judicial Member who is a part of a Division Bench will be on leave or on tour, Hon'ble Ms. Rachna Gupta, Member (J) if not already sitting in DB, will be part of that Division Bench and Single Member cases listed before Hon'ble Ms. Rachna Gupta, Member (J) shall stand adjourned. In case, Hon'ble Ms. Rachna Gupta, Member (J) is also unavailable, the Division Bench matters will be taken up by the other available DB and the Technical Member of the Division Bench, where judicial Member is not available, will hear Single Member Bench matters. In case no DB is available, the matters will get adjourned and the next date of hearing will be intimated in due course and the available Members will hear SM matters.
- On every Friday afternoon special bench sittings will be notified, if any.

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-
 SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office

 26/11/18